

Central Administrative Tribunal
Circuit Bench Lucknow.

O.A.NO. 141 of 1991 (L)

B.A.V.K. & Others Applicant
Union of India & Others Respondents

Hon'ble Mr. Justice U.C. Srivastava, V.C.
Hon'ble Mr. A.B. Gorthi, A.M.

Dated: 9.5.1991.

Issue notice to the respondents to show cause
why the petition may not be admitted and allowed.
List for orders on 11.7.1991.

In the meantime, the applicant will not be
disturbed from the present post and status quo
may be maintained, till further orders of this
Tribunal.

Sd/-
AM.

Sd/-
V.C.

// True copy //

Section Officer

Centre Administrative Tribunal
Circuit Bench
LUCKNOW

R.S.M.